

ITEM NO.6

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 3816/2023

DEVI CHARAN AGARWAL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH AND ORS.

Respondent(s)

Date : 04-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pankaj Kumar Singh, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

Mr B.P.Singh Dhakray, Adv.
Mr Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Bps Dhakrey, Adv.
Mr. Shakti Singh Dhakrwy, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 to 5 are duly represented.

Parties may file statement of case within stipulated period.

Registry to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar